

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 108/397-398/NCLT/AHM/2016 (New)  
CP No. 76/397-398/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017**

Name of the Company:


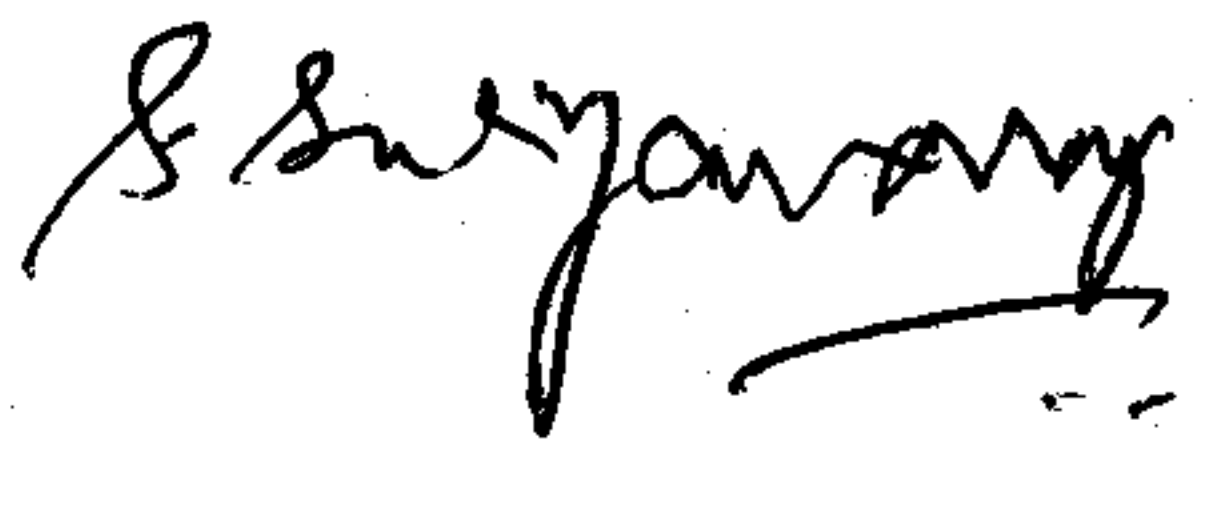
Pinakin Kharwar

V/s.

Nagina Processors Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Respondents	
2.	S. Suryanarayanan	Advocate	Petitioner	

**ORDER**

Learned Advocate Mr. S.Suryanarayanan present for Petitioner. Learned PCS Mr. Dhiren Dave present for Respondent.

At request of both sides.

List the matter on 11.04.2017 at the top of the list.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 5<sup>th</sup> day of April, 2017.